

(b) if so, the locations thereof, State-wise;

(c) whether these Modern Industrial Parks are likely to be developed in 1995-96;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) to (e). There is a proposal to set up an Industrial Model Town at Gurgaon, Haryana in collaboration with the private sector. Preliminary steps for implementation of the project such as land acquisition etc. are in hand. Details of the project are being worked out. Fullfledged implementation of the project is likely to go beyond 1995-96.

Public Transport in UP

601. DR. SAKSHIJI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have provided any financial assistance for development of various modes of public transport in urban areas of Uttar Pradesh;

(b) if so, the details of financial assistance provided so far;

(c) whether any international agency has offered financial assistance for public transport system in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b). An amount of Rs. 3 lakhs was provided as Central assistance to carry out a Transportation Study for the city of Lucknow. The Study was completed in 1994.

(c) No, Sir.

(d) Does not arise.

Violation of Company Act

602. SHRI SUKDEO PASWAN : Will the PRIME MINISTER be pleased to state :

(a) whether any show cause notice has been served to M/s. Reliance group of Industries for violating the Company Act, 1956 in regard to portfolio investment and its practices relating to the scheme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) No, Sir.

(b) In view of (a) above, the question does not arise.

[English]

Late Running of Trains

603. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the trains on the Ghaziabad-Moradabad line run 7 to 8 hours behind their scheduled time;

(b) if so, the reasons therefor;

(c) whether the work regarding doubling of the above line has been taken up;

(d) if so, the details thereof; and

(e) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). No, Sir. However, at times trains do run late due to reasons such as accidents, agitations, bad weather, equipment failures, alarm-chain pulling, miscreant activities etc.

(c) to (e). The work of patch doubling between Ghaziabad and Moradabad (37 kms.) line has been included in the Budget 1995-96 at a cost of Rs. 30 crores with an outlay of Rs. 5 crores for 1995-96. The work on this line is proposed to be taken up under BOLT Scheme. The target date for completion of this work is 1997-98.

Allocation of Fund

604. SHRI SOBHANADREESWARA RAO VADDE : Will the PRIME MINISTER be pleased to state :

(a) the total allocation of funds for the development of electronics during the current year and in the Eighth Five Year Plan;

(b) the share of Gujarat out of the allocation;

(c) the details of the projects started during the current year and the remaining period of Eighth Five Year Plan in Gujarat; and